

(c) Details of coal blocks allotted to various public and private sector companies with coal reserves are given as under:-

| Sector/End Use                       | No. of blocks | Geological Reserves (MT) |
|--------------------------------------|---------------|--------------------------|
| <b>A. Public Sector Undertakings</b> |               |                          |
| I. Power                             | 51            | 18128.91                 |
| II. Commercial Mining                | 40            | 7424.58                  |
| III. Iron and Steel                  | 3             | 1459.13                  |
| TOTAL (I+II+III)                     | 94            | 27012.62                 |
| <b>B. Private Companies</b>          |               |                          |
| (a) Power                            | 35            | 7414.20                  |
| (b) Iron and Steel                   | 53            | 7098.85                  |
| (c) Small and isolated               | 2             | 9.34                     |
| (d) Cement                           | 5             | 271.00                   |
| SUB-TOTAL                            | 95            | 14793.39                 |
| GRAND TOTAL                          | 189           | 41806.01                 |

#### Demand of coal for Madhya Pradesh

†628. SHRI RAGHUNANDAN SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the quantity of coal demanded by Government of Madhya Pradesh for supplying to its power plants during last three years;

(b) the quantity of coal supplied by the department against this demand?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA): (a) and (b) The coal allocations to Power Utilities on quarterly basis is decided by the Standing Linkage Committee (Short-term), an Inter-Ministerial Committee, comprising the representatives of Central Electricity Authority (CEA), Ministry of Power, Railways and Coal Companies. CEA recommends the quarterly allocations based on power generation targets, coal availability, transport logistics, Ministry of Environment and Forest norms and also for stock building purpose. CEA had recommended total allocations to the tune of 123.00 lakh tonnes during 2005-06, 123.00 lakh tonnes during 2006-07 and 151.00 lakh tonnes during 2007-08 to the power plants located in Madhya Pradesh. Against the recommendations of CEA, the actual coal supplies by Coal India Limited (CIL) was 123.11 lakh tonnes, 118.43 lakh tonnes and 121.36 lakh tonnes during 2005-06, 2006-07 and 2007-08 respectively. Moreover, during 2007-08, the projection of CEA was based on capacity addition of 500 MW, which took place in May, 2007 without requisite infrastructure for unloading coal rakes, which affected rake supply to the concerned power station.

#### Identified blocks of coal for allotment

629. SHRI M.V. MYSURA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government has identified 81 coal blocks aggregating to 20 billion tonnes of coal for allocation;

†Original notice of the question was received in Hindi.